

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**  
**To be heard on Thursday the 22<sup>nd</sup> day of June 2023 at 10.30 a.m**  
**(PHYSICAL MODE)**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No. 567/2023 For Additional docs IA No.565/2023 For Exemption IA No. 566/2023	Sachin Srinivas Bhattad Vs Edelweiss Asset Reconstruction company Ltd & Anr.	Mr. Raj Kumar Jhabakh	Mr. Anirudh Krishnan For Caveator
2	Comp App (AT) (CH) (Ins) No. 172/2023	Uma Devi Cottons Vs M/s. Kumaran Gin and Pressing Pvt. Ltd.	M/s Rank Associates	
3	Comp App (AT) (CH) No. 51/2023 For Exemption IA No. 561/2023 For Stay IA No. 560/2023	Vintage Hotels Pvt. Ltd. & Anr. Vs KM Ahmed Nizar & 11 Ors.	Mr. Sandeep Kumar Ambalavanan	M/s SPJ Legal Mr. Saji P John For Caveator

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) No.18/2021 For Stay IA No.207/2021 For Additional docs IA No. 278/2023 For Stay IA No. 279/2023 For Urgent Listing IA No. 280/2023 To Implead IA No. 315/2023 For Additional docs IA No. 553/2023	Vijaya Hospitality and Resorts Ltd & Anr Vs Tony PA & 4 Ors	Mr. Vipin Warriar	Mr. Renjith Rajappan R1 & R2 Mr. OD Sivadas- R3 & R4

5	Comp App (AT) (CH) (Ins) No. 431/2022 Leave to file IA No. 1089/2022 For Stay IA No. 1088/2022 & 323/2023 For Additional docs. IA No.1090/2022 & 322/2023	Arun Kumar Vs Ms. Sripriya Kumar, RP & 3 Ors	Ms. Ankita Paul Mr. BSV Prakash Kumar	Mr. NP Vijaykumar- R1, R3 Mr. Karthik Seshadri- R2 Mr. Srinandan- R4
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 223/2022 For Condone Delay IA No. 478/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Private Limited & 2 Ors Vs. District Collector & 4 Ors	Ms. A. Vidya	Mr. S Senthivel- R4
7	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 548/2022	Jakkula Rama Rao Vs Punjab National Bank & 2 Ors.	Mr. Anirudh Krishnan	Mr. Varun Srinivasan- R1
8	Comp App (AT) (CH) (Ins) No. 65/2023 For Stay IA No. 239/2023	IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd.	Mr. B Giridhar	Mr. Thriyambak J Kannan- R1
9	Comp App (AT) (CH) (Ins) No 302/2022 For Condone Delay IA No. 634/2022 Leave to file IA No 632/2022 To dispense with IA No. 633/2022 For Stay IA No. 635/2022	Employee Provident Fund Organisation Vs M/s. BVV Paper Industry Ltd Represented by Its RP Ramakrishnan Sadasivan & Anr	Mr. PK Panneer Selvam	Mr. T Ravichandran- R1 Mr. Sriram Venkatavaradan- R2
10	Comp App (AT) (CH) (Ins) No. 59/2023 For Stay IA No. 218/2023 To dispense with IA No. 217/2023 Leave to file IA No. 216/2023 Urgent Hearing IA No. 219/2023	M/s. SMS Foundation & Investment LLP- Rep by its Designated Partner Manish Kumar B Shah Vs Mr. J John Ohilvi- RP, M/s. Harsha Exito Engineering Pvt. Ltd.	Mr. K Gaurav Kumar, CS	Mr. T Dhanasekaran

11	Comp App (AT) (CH) No. 47/2022 For Stay IA No. 559/2022	Aapico Hitech Public Company Limited Vs. Sakthi Sugars Ltd. & 8 Ors	Mr. AS Bhargav Nath	Mr. H Karthik Seshadri- R1
12	Comp App (AT) (CH) (Ins) No. 142/2023 To implead IA No. 473 & 500/2023 For Stay IA No. 475/2023	Mr. Padmakumar Vs Stressed Asset Stabilization Fund & Anr.	M/s Aiyar & Dolia	Mr. T Ravichandran- R1
13	Comp App (AT) (CH) (Ins) No. 394/2022 Leave to file IA No. 932/2022 For Stay IA No. 933/2022 For Exemption IA No. 934/2022	Subrata Maity Vs Bank of Maharashtra & Anr.	Mr. Vikram Hegde	Mr. T Ravichandran- R1 Mr. KM Anand- R2
14	Comp App (AT) (CH) (Ins) No. 127/2023 For Condone Delay IA No. 433/2023 For Stay IA No. 434/2023	T. Johnson Shareholder and Suspended Director of the Corporate Debtor Vs Piramal Capital & Housing Finance Limited & Anr	Mr. Pawan Jhabakh	Ms. Deepika Murali
15	Comp App (AT) (CH) (Ins) No. 411/2022	Ramasamy Shanmuggam Vs Indian Bank  <b>WITH</b>	Mr. AG Sathyanarayana	Mr. B Vijay
16	Comp App (AT) (CH) (Ins) No. 412/2022	Ramasamy Shanmuggam Vs GST & Anr <b>WITH</b>	Mr. AG Sathyanarayana	Mr. B Vijay
17	Comp App (AT) (CH) (Ins) No. 413/2022	Ramasamy Shanmuggam Vs IBBI	Mr. AG Sathyanarayana	Mr. KS Jeyaganeshan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	Comp App (AT) (CH) (Ins) No.113/2022 For Stay IA No. 264/2022 Urgent Hearing IA No. 265/2022	NK Hari Babu Vs. Export-Import Bank of India & Anr.	M/s Ramalingam and Associates	Mr. T Ravichandran- R1 Mr. B Dhanaraj- R2

19	Comp App (AT) (CH) (Ins) No. 191/2022	Mr. S Viswanathan Vs Canara Bank	Mr. CSK Sathish Mr. M Vinoth	Mr. ML Ganesh
		<b>WITH</b>		
20	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	Mr. S Viswanathan Vs Canara Bank	Mr. CSK Sathish Mr. M Vinoth	Mr. ML Ganesh
21	Comp App (AT) (CH) (Ins) No.247/2021 For Exemption IA No. 516 & 517/2021 For Stay IA No. 518/2021 For Urgent Listing IA No. 519/2021 For Additional docs 520/2021 & 465/2022	Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr	Mr. Sriram Venkatavaradhan	Mr.Pradeep Joy- R1 Mr. Bijoy P Pulipra R2
22	TA (AT) No. 176/2021 (CA (AT) (Ins) No. 438/2019)	VNR Infrastructure Ltd Vs SS Rail Works Private Limited Through its Managing Director Mr. A. Srinivasulu Reddy	Mr. T Ravichandran	Mr. M Anil Kumar
		<b>WITH</b>		
23	TA (AT) No. 177/2021 (CA (AT) (Ins) No. 440/2019)	VNR Infrastructures Limited Vs 22Dy.CSTE Const. & 2 Ors	Mr. T Ravichandran	Mr. S Diwakar- R1 & R3 Mr. Mayank Jain- R2
		<b>WITH</b>		
24	TA (AT) No. 179/2021 (CA (AT) (Ins) No. 444/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy	Mr. T Ravichandran	Mr. Mayank Jain
		<b>WITH</b>		
25	TA (AT) No. 187/2021 (CA (AT) (Ins) No. 567/2019)	VNR Infrastructure Limited Through its Liquidator Mr. T.S.N Raja Vs The Chief Engineer	Mr. T Ravichandran	Ms. Shipra Shukla

26	Comp. App (AT) (CH) (Ins) No. 298/2021	Madras Chemicals & Polymers Vs Vijay Aqua Pipes Pvt Ltd	Mr. T. Ravichandran	
27	TA (AT) No. 104/2021 (Comp App (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors  <b>WITH</b>	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Rama Subramanian -R2 Mr.AS. Aravind-R2
28	TA (AT) No. 105/2021 (Comp App (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Rama Subramanian -R2 Mr.AS. Aravind-R2
29	Comp App (AT) (CH) (Ins) No. 84/2023 For Stay IA No. 302/2023 For Directions IA No. 304/2023	Union Bank of India Vs Resolution Applicant of M/s Bheema Cements Limited Consortium of Fortuna Engg. Tech and Structural (India) Pvt. Ltd.	Mr. Varun Srinivasan	Mr. V V Sivakumar- R3
30	Comp App (AT) (CH) (Ins) No.156/2021 For Condone Delay IA No. 315/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav - Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr.  <b>WITH</b>	Mr. K Gaurav Kumar	Mr. J. Manivannan
31	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs. Amit Chandrakant Vaishnav & Anr.  <b>WITH</b>	Mr. AS Arvind	Mr. K Gaurav Kumar- R1 M/s Ramasubramaniam- R2
32	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr	Mr. Ramasubramania m Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS- R2

33	Comp App (AT) (CH) (Ins) No. 78/2023 For Condone Delay IA No. 283/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. AG Sathyanarayana	
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**Note: WEARING FACE MASK IS COMPULSORY INSIDE THE COURT PREMISES.**

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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